

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 101 of 2021	Sundeep Thakar Vs. Raj Ralhan & Ors.	Sumesh Dhawan	
2.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan
3.	Comp. App. (AT) (Ins) No. 106 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	
4.	Comp. App. (AT) (Ins) No. 107 of 2021	Surender Kumar Singhal Vs. Vikram Bajaj Resolution Professional for AMR Infrastructure Ltd.	Shantanu Chaturvedi	
5.	Comp. App. (AT) (Ins) No. 108 of 2021	Narendra Kumar Rathi Vs. Union Roadways Ltd. & Anr.	Shivam Goel	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 854 of 2020	iLabs Hyderabad Technology Centre Pvt. Ltd. Vs. RP, Abir Infrastructure Pvt. Ltd.	Eshna Kumar	Anando Mukherjee
7.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3, R4 & R5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8

8.	Comp. App. (AT) (Ins) No. 1061 of 2020	India Resurgence ARC Pvt. Ltd. Vs. Amit Metaliks Ltd. & Anr.	Kajal Bhatia	Kumarjit Banerjee- R1 Raj Singhanian-R2
9.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors. With	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kumar Gupta-R4 Lalit Mohan- RP
10.	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.	Parth Tandon	Shaunak Mitra-R1
11.	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd. & Ors.	Mayank Kshirsagar	Royston J. Pereira
12.	Comp. App. (AT) (Ins) No. 07 of 2021	Iceglory Communications Pvt. Ltd. & Anr. Vs. Lalit Mohan Aggarwal & Ors.	Niladree Chatterjee	Y. Suryanarayana P. Nagesh-R1 Partho Bhattacharya-R2 & R3
13.	Comp. App. (AT) (Ins) No. 30 of 2021	Acme Chem Ltd. & Anr. Vs. Grove Ltd. & Ors.	Sujoy Datta	S. Santanam Swaminadhan-R1 & R 4

For Hearing

14.	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. Venkata Sivakumar
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12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

15.	Comp. App. (AT) (Ins) No. 647 of 2020 Part Heard	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
16.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020 Part Heard	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors. With	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3

17.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020 Part Heard	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

18.	Comp. App. (AT) (Ins) No. 733 of 2020 Part Heard	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
19.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
20.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
21.	Comp. App (AT) (Ins) No. 08 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
22.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
23.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey-R2
24.	Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2

25.	Comp. App. (AT) (Ins) No. 758 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
26.	Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
27.	Comp. App. (AT) (Ins) No. 822 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
28.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
29.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam

Note: The Court will rise at 03:00 PM.

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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**